

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 475 of 1997.

Present : HON'BLE MR. JUSTICE A.K. CHATTERJEE, VICE CHAIRMAN.
HON'BLE MR. M.S. MUKHERJEE, ADMINISTRATIVE MEMBER.

Dipak Kr. Debnath

Vrs.

Union of India & Ors. (Defence)

For applicant : Mr. P. Chatterjee, Counsel.

For respondents : Mr. M.S. Banerjee, Sr. Counsel
Mr. B.K. Chatterjee, Counsel.

Heard on : 30.9.97.

Ordered on : 30.9.97.

O R D E R

A.K. Chatterjee, VC.

Mr. Chatterjee, 1d. Counsel for the applicant, on instruction submits that his client does not want to proceed with the case.

Accordingly, the application is disposed of for non-passing prosecution without any order as to costs.

Mr. M.S. Banerjee, 1d. Sr. Counsel leading Mr. B.K. Chatterjee is present for the respondents.

AK
MEMBER (A)

A.K. Chatterjee
VICE CHAIRMAN.